

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.224 – IA 34 of 2022
In
CP(IB) 300 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Reliance Commercial Finance Ltd
V/s
Rutika Creations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 09/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent :

ORDER

IA 34 of 2022

None appears for the applicant. None appears for the respondent. In the interest of justice, adjourned to 12.06.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**